

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8227/2014

(Arising out of impugned final judgment and order dated 10/01/2014 in WP No. 1212/2012 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

DR.SUSMITA BHATTACHARYA

Petitioner(s)

VERSUS

CHANCELLOR, D.D.U.GORAKHPUR UNIV. &amp; ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 14/12/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) Ms. Kamini Jaiswal, AOR

For Respondent(s) Mr. Alok Shukla, AOR

Mr. Kamlendra Mishra, AOR

Mr. Ravinder Agarwal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Let the matter be listed on a non-miscellaneous day in the second week of February 2016 for final disposal.

(Gulshan Kumar Arora)  
Court Master(H.S. Parasher)  
Court Master